

**BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 93 OF 2025**

IN THE MATTER OF:

Jagan Prasad TehriyaPETITIONER
VERSUS
State of Uttar Pradesh & Ors. RESPONDENT

MEMO OF PARTIES (As Per ORDER DATED 28.08.2025)

Jagan Prasad Tehriya PETITIONER

VERSUS

1. **State of Uttar Pradesh,**
Principal Secretary, Department of Forest,
Environment and Climate Change,
Government of Uttar Pradesh
Office of the Principal Chief Conservator of Forests (PCCF),
17, Rana Pratap Marg, Lucknow-226001
Email: pccf-up@nic.in (RESPONDENT NO.1)
2. **District Magistrate, Agra**
District Magistrate Collectorate Agra – 282010
Email: dmagr@nic.in (RESPONDENT NO.2)
3. **District Forest Officer, Agra**
Suryalok Colony, Agra, Uttar Pradesh 282005
Email: dfoag-up@nic.in/ anilkpatel23@gmail.com (RESPONDENT NO.3)
4. **Uttar Pradesh Pollution Control Board**
Through its Member Secretary,
Building No.TC-12 V, VibhutiKhand,
Gomti Nagar, Lucknow U.P.
[Email: ms@uppcb.in](mailto:ms@uppcb.in) (RESPONDENT NO.4)
5. **Taj Trapezium Authority**
Through Divisional Commissioner, Agra
15th Battallion PAC Quaters, Khairati Tola,
Agra, Uttar Pradesh 282001
Email: commagr@up.nic.in (RESPONDENT NO.5)
6. **Rakesh alias Dhadu** (RESPONDENT NO.6)
7. **Kaka** (RESPONDENT NO.7)
8. **Lal Singh** (RESPONDENT NO.8)
9. **Gangadhar Singh Kushwaha** (RESPONDENT NO.9)
10. **Bahadur Singh** (RESPONDENT NO.10)
11. **Bhupinder alias Bhupe** (RESPONDENT NO.11)